

## Central Housing Board

- \*836. { Shri P. C Borooah:  
Shri Bhakt Darshan:  
Shri Bhagwat Jha Azad:  
Shri Sidheshwar Prasad:  
Shri Ramshekhar Prasad  
Singh:  
Shri Kapur Singh:  
Shri Gulshan:  
Shrimati Shashank  
Manjari:  
Shri P. K. Ghosh:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is a fact that the proposal to set up a Central Housing Board as recommended by the Planning Commission has been shelved; and

(b) if so, the reasons therefor?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The matter was considered at the meeting of Housing Ministers held recently at Bombay. The consensus of opinion was that it would be difficult for the proposed Housing Board to raise funds from the money market and private individuals through loans and debentures in the present conditions of emergency and that therefore the object for which the Board is proposed to be set up would not be achieved. The Housing Ministers, therefore, recommended that the proposal for the establishment of the Board may be postponed for the present.

सोने के आभूषणों का निर्माण तथा  
निर्यात

- \*८३७. { श्री सिद्धेश्वर प्रसाद :  
श्री प्र० चं० बरभा :  
श्री भागवत झा आजाब :  
श्री भक्त दर्शन :  
श्री श्रींकार लाल बेरवा :  
श्री कछवाय :  
श्री हरि विष्णु कामत :

क्या मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि निर्यात के लिये आभूषण बनाने के लिये सुनारों को अन्तर्राष्ट्रीय भाव पर सोना देने का निर्णय किया गया है ; और

(ख) यदि हां, तो सोने के वितरण के लिये क्या प्रक्रिया अपनाई जायेगी ?

वित्त मंत्रालय में उपमंत्री (श्रीमती तारकेश्वरी सिन्हा) : (क) और (ख) सोमा शुल्क और केन्द्रीय उत्पादन शुल्क निर्यात कर वापसी (सामान्य) नियम, १९६० और निर्यात को बढ़ावा देने की मौजूदा योजनाओं के अनुसार, कुछ हालतों में निर्यात के बदले सोने का आयात करने की अनुमति है। स्वर्ण नियन्त्रण नियमों को देखते हुए मौजूदा योजनाओं में संशोधन करने के प्रश्न पर विचार किया जा रहा है।

Ayurvedic and Homoeopathic Dispensaries under the Contributory Health Service Scheme

- \*838. { Shri S. N. Chaturvedi:  
Shri Onkarlal Berwa:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government have decided as an experimental measure to set up Ayurvedic and Homoeopathic dispensaries under the C.H.S. Scheme;

(b) if so, whether a beginning has been made in this direction; and

(c) the future programme in this regard?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). An Ayurvedic Dispensary under the C.H.S. Scheme has been set up as an experimental